

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1931
ANSWERED ON:13.12.2004
FUNDS TO NGOs
Singh Shri Uday

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that a large number of Non-Government Organisations (NGOs) have defrauded the Government of over Rs. 3.2 crores through grant-in-aid since the last four years as reported in the Statesman dated September 20, 2004;
- (b) if so, the details thereof;
- (c) the details of NGOs to whom his ministry provided funds during the last four years;
- (d) whether inspite of non furnishing of utilization certificates, such NGOs were provided funds; and
- (e) if so, the reasons therefor and the action taken thereon?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) & (b): No, Sir.

(c) A List of NGOs who were given grant of Rs. 1 lakh or above during 2000-01 to 2003-04 is placed at Annexure - I.

(d) & (e): No, Sir.